

Annexure 7

Name of the corporate debtor: GUJARAT NRE COKE LIMITED
 Date of commencement of liquidation: 11th January 2018
 List of stakeholders as on: 24th August 2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of Claim Received		Details of Claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of Receipt	Amount claimed (In INR)	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Canara Bank	Equity Shareholder	N.A.		10,76,00,000	9,75,52,130	Equity Shareholder (IN8110D01012)	NIL	N.A.	NIL	100.00%	NIL	NIL	1,00,47,870		Unsecured. Delay in filing of claim by stakeholder condoned vide NCLT order dated 09.11.2020
TOTAL					10,76,00,000	9,75,52,130					100.00%			1,00,47,870		

Note: The date of receipt of claim is not readily available with us as the same is lying in our office to which we don't have access at the moment due to imposition of lockdown. The same will be provided in due course.